

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.02.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 463 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Mist A Venue Pvt. Ltd. Vs. Nitin Batra & Ors.	Ravi Krishan Chandna
2.	I.A. No. 475 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Mediaman Infotech Pvt. Ltd. Vs. R. Aman Enterprises	Jatin Zaveri
3.	I.A. No. 469 of 2023 in Comp. App. (AT) No. __ of 2023	Loancore Servicing Solutions Pvt. Ltd. Vs. Religare Enterprises Ltd. & Ors.	Neha Tandon
4.	I.A. No. 480 of 2023 in Comp. App. (AT) No. __ of 2023	Premjayanti Enterprises Pvt. Ltd. Vs. Shivam Water Treaters Pvt. Ltd.	Heena George
5.	I.A. No. 479 of 2023 in Comp. App. (AT) No. __ of 2023	Anil Kumar Sharma & Anr. Vs. Ridhiraj Builders and Promoters LLP	Amit Agrawal

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- 2. Website: www.nclat.nic.in**

By order
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Assistant Registrar